

drawn the attention of the Ministry of Human Resource Development to the fact that the prescribed time limit of one month is quite insufficient and impractical in view of the large number of inspections required to be carried out by the State Government.

(b) As per information given by AICTE, the nominee of the State Government is invited to be a part of the Expert Committee. Moreover, keeping in view the difficulties being faced by the State Governments regarding issuance of Letter of Approval throughout the year the Council has modified its procedure to make the schedule for issuance of Letters of Approval by 30th June every year for becoming eligible for admission of students for the current year.

#### **Deemed universities as universities**

1904. SHRI R.C. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has recently issued an executive order allowing deemed universities to call themselves as 'universities';

(b) if so, the details of the order; and

(c) the reasons behind passing of such an executive order inspite of the fact that there is a vast difference between a 'university' and 'deemed university'?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Based on the recommendation of a Committee consisting of Chairman, University Grants Commission (UGC), Chairman, All India Council for Technical Education (AICTE) and then Secretary Higher Education, the UGC conveyed its approval to the use of the word 'University' by institutions 'deemed-to-be-universities' with a condition that such institutions were required to state the notification number of the Government of India and that they were declared under Section 3 of the University Grants Commission Act, 1956.

#### **Reservation in faculty in Centres of Excellence**

1905. SHRI S.S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to implement quota for SCs/STs and OBCs in recruitment of faculties in Centres of Excellence, namely, IITs, IIMs, besides research institutes of strategic importance like ISRO etc.;

(b) if so, the details thereof;

(c) if not, the reasons therefor indicating whether Government is contemplating to implement the reservation in faculty; and

(d) if so, the road-map thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The Government *vide* its letter dated 9th June, 2008 have asked the India Institutes of Technology (IITs) to implement 15%, 7½% and 27%